

8

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

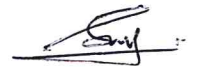
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/38/2017
NAME OF THE PETITIONER(S) : GRETA STEELS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

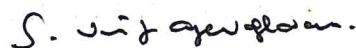
1. Soy Joseph

pcs for Applicant



ORDER

Mr. Soy Joseph, Counsel for Applicant present and submitted his argument. He is directed to issue a notice to the ROC to submit the report on the matter within two weeks failing which it shall be presumed that the ROC has no objection for conversion of the applicant's company from public limited to private limited. Registry is also directed to send notice to the ROC. Put up on 07.07.2017 at 10.30 A.M.



(S.VIJAYARAGHAVAN)

(MEMBER (TECHNICAL))


(CH. MOHD. SHARIEF TARIQ)

(MEMBER (JUDICIAL))